

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA No. 245 of 2014 in
DFR-1347 of 2014**

Dated : 6th August, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Jodhpur Vidyut Vitran Nigam Ltd. & Ors.Appellant(s)

Versus

Nav Bharat Buildcon Pvt. Ltd. & Anr. ...Respondent(s)

Counsel for the Appellant (s) : Dr. Manish Singhvi
Mr. D.K.Denesh
Mr. Anshu

Counsel for the Respondent(s) : Mr. Hasan Murtaza
Mr. Aditya Panda for R-1

ORDER

**IA No. 245 of 2014
(Condonation of delay)**

We have heard the learned counsel for the parties.

Order is Reserved.

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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